

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 4th September, 2025

No. HCM/N-2013/(Judl)/18640-A In view of the establishment of the District & Sessions Court, Chandel with effect from 6th September, 2025 vide Notification No. 4/21/2023-Judl/L(CDL)/e-file No. Judl-2/76/2025-SEC-LAW, dated 03rd September, 2025 of the Law & Legislative Affairs Department, Government of Manipur, the High Court of Manipur in exercise of the powers under Section 24 of the Code of Civil Procedure, 1908 and Section 447 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (46 of 2023) direct the transfer of all Civil and Criminal Cases which fall within the exclusive jurisdiction of the newly established District & Sessions Court, Chandel from the Court of District & Sessions Judge, Imphal West with effect from 06.09.2025.

(Ojesh Mutum)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

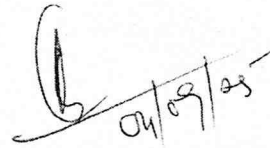
Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. Secretary (Judicial), Government of Manipur.
5. All District & Sessions Judges, Manipur.
6. Registrar(Judl)/Registrar (Admin/PM&P), High Court of Manipur.
7. CPC-eCourt/MMP.
 - For uploading the same in the High Court website.
8. President, High Court Bar Association of Manipur.
9. President, All Manipur Bar Association.
10. President, Chandel District Bar Association.
11. Director of Prosecution, Government of Manipur.
 - For kind information and circulation to the District PPs and Government Advocates.
12. Joint Director, Manipur Judicial Academy.
13. Superintendent of Police, Chandel/Tengnoupal.

- For kind information and circulation to all police stations within their respective jurisdictions.

14. Superintendent (Est-II), High Court of Manipur.

15. Concerned File.



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